

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION No.1331
TO BE ANSWERED ON 25.07.2016

FUNDS UNDER TSP

1331. SHRI JITENDRA CHAUDHURY:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

The text of the said Question is reproduced under:-

(a) the criteria and guidelines set by the Government for allocation of funds under the Tribal Sub-Plan(TSP);

(b) the funds sanctioned, released and utilised there under during each of the last three years and the current year, State/UT wise;

(c) whether there is any reduction in the allocation of funds under the TSP during the said period;

(d) if so, the details thereof and the reasons therefor; and

(e) the steps taken/proposed to be taken by the Government to ensure proper allocation and optimum utilization of the funds under TSP in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS

(SHRI JASWANTSINH SUMANBHAI BHABHOR)

(a): NITI Aayog (erstwhile Planning Commission) used to be nodal agency for proper implementation of TSP Strategy. Further, the erstwhile Planning Commission issued revised Guidelines on 18.06.2014 for implementation of Tribal Sub-Plan (TSP) by the States /UTs and Central Government Ministries/Departments keeping in mind the holistic development of tribal people. The Guidelines, inter alia, reiterate the resolve of the Government for allocation of funds under TSP out of total Plan Outlays of the State not less than the population proportion of STs in State as per 2011 census.

(b): The funds sanctioned to various states, released and utilized there under during each of the last three years and the current year, State/UT-wise is attached as **Annexure**.

(c) & (d): The availability of funds under various components of Tribal Sub-Plan(TSP) is as under:

(Rs. in crore)

Availability of TSP funds	2012-13 (Actual)	2013-14 (Actual)	2014-15 (RE)	2015-16 (RE)	2016-17 (BE)
Funds under CS/CSS	20184	22030	20536	20963	24005
TSP component under State Plans	55019	59938	70240	82971(BE)	NR*
Funds under Article 275(1)	852	1050	1133	1392	1400
Funds under SCA to TSP	820	1097	1040	1132	1250
Total	76875	84115	92949	106458	Not available

*NR-Not reported.

As reflected in the above table the allocation of funds under TSP has been on the increase with respect to previous year allocation.

(e) Additional guidelines issued on 11th February, 2014 to Central Ministries/Departments and revised guidelines issued on 18th June, 2014 to States/UTs envisage creation of proper institutional mechanism for monitoring the implementation of TSP. The Guidelines further stipulates for non-diversion of funds meant for tribal areas and comprehensive monitoring framework with well-defined indicators, covering provisioning, service delivery standards as well as outcomes. The Guidelines recognizes respective Tribal Welfare Department in the States as the nodal department authorized to lead the process of TSP development.

Statement referred to in reply to point (b) of LSUSQ No. 1331 dated 25.07.2016

(Rs. Crore)

Sl. No.	State/U.T	% of ST Population (2011 Census)	Annual Plan 2013-14		Annual Plan 2014-15		Annual Plan 2015-16		Annual Plan 2016-17	
			TSP Outlay	TSP Actual Exp.	TSP Outlay	TSP Actual Exp.	TSP Outlay	TSP Actual Exp.	TSP Outlay	TSP Actual Exp.
1	2	3	4	5	6	7	8	9	10	11
1	Andhra Pradesh	7.00	3666.60	2215.40	1500.26	1442.45	1904.48	1320.17	3099.96	NR
2	Assam	12.45	82.00	72.55	90.20	67.77	98.33	34.31	NR	NR
3	Bihar	1.28	485.00	434.52	412.13	214.00	679.13	544.08	NR	NR
4	Chhattisgarh	30.62	7952.17	6946.97	9518.57	NR	NR	NR	NR	NR
5	Goa	10.23	518.38	241.56	455.92	249.51	469.28	280.03	445.28	2.81
6	Gujarat	14.75	7236.60	6443.33	9038.54	7536.10	9690.53	NR	NR	NR
7	Himachal Pradesh	5.71	369.00	361.28	395.47	432.49	432.00	424.45	468	NR
8	Jammu & Kashmir	11.91	1113.55	NR	NR	NR	NR	NR	NR	NR
9	Jharkhand	26.21	8474.60	5102.97	11680.29	NR	NR	NR	NR	NR
10	Karnataka	6.95	2480.74	1950.26	4315.18	3017.42	4582.72	3183.05	5566.36	NR
11	Kerala	1.45	389.85	389.85	600.00	581.68	700.36	NR	NR	NR
12	Madhya Pradesh	21.09	6931.03	5663.65	12057.64	6424.91	12852.07	4522.43	14985.01	NR
13	Maharashtra	9.35	4360.48	3979.42	4814.92	4090.21	5170.00	NR	NR	NR

Sl. No.	State/U.T	% of ST Population (2011 Census)	Annual Plan 2013-14		Annual Plan 2014-15		Annual Plan 2015-16		Annual Plan 2016-17	
			TSP Outlay	TSP Actual Exp.	TSP Outlay	TSP Actual Exp.	TSP Outlay	TSP Actual Exp.	TSP Outlay	TSP Actual Exp.
14	Manipur	35.12	1376.28	1280.67	3059.68	NR	NR	NR	NR	NR
15	Odisha	22.85	5620.11	5099.56	7884.50	5869.56	9134.34	5189.72	10466.81	NR
16	Rajasthan	13.48	5493.57	4803.15	9432.05	7671.23	15613.40	13409.05	14333.41	373.01
17	Sikkim	33.80	NR	NR	NR	NR	NR	NR	NR	NR
18	Tamil Nadu	1.10	489.48	439.77	572.93	445.85	657.76	330.82	NR	NR
19	Telangana	---	---	---	4559.81	NR	5035.68	NR	6171.15	NR
20	Tripura	31.76	923.26	716.83	2052.08	1532.02	3345.34	1329.25	2725.86	NR
21	Uttar Pradesh	0.57	41.50	18.69	104.29	48.34	76	210.56	73	NR
22	Uttrakhand	2.89	255.00	177.20	318.00	258.86	430.12	227.05	NR	NR
23	West Bengal	5.80	2147.77	1583.67	3139.40	3022.63	3724.52	NR	NR	NR
24	A & N Islands	7.50	228.79	355.55	240.00	175.77	NR	NR	NR	NR
25	Daman & Diu	0.06	3.90	4.95	11.24	NR	NR	NR	NR	NR
	TOTAL	8.20	60639.66	48281.80	86253.10	43080.80	74596.06	31004.97	--	--

Source: State Plan Approval letters and TSP documents of the State Governments.

Note: The Govt. of Telangana full scale financial budget commenced from the year 2014-15, the details of previous year are inclusive and pertain to the State of Andhra Pradesh.

NR: Not Reported

